| | (F | iling under clause (c | a) of sub-regulation | (2) of regulation 13 | the IBBI (Insolvency | Resolution Process | for Corporate Perso | ns) Regulations, 20 | 16 | |
|---------|--|----------------------------|----------------------|----------------------------|----------------------|--|---------------------|---------------------|--------------------|---------------------|
| | | | | | | | | | | |
| Sl. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of | Amount of Claim | Amount of Claims | Details in Annexure |
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | NA |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 1 | 38006652 | 1 | 38006652 | 17.50 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 2 | 57975235 | 2 | 57975235 | 26.70 | 0 | 0 | 0 | <u>Annexure 4</u> |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 11 | 3478988 | 11 | 1824032 | 0.84 | 0 | 1654956 | 0 | <u>Annexure 6</u> |
| 7 | Operational creditors (Government Dues) | 1 | 109975523 | 1 | 109975523 | 50.65 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 4 | 9344325 | 4 | 9344325 | 4.30 | 0 | 1975357 | 0 | Annexure 8 |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 1 | 267080 | 0 | 0 | | 0 | 0 | 267080 | <u>Annexure 9</u> |
| | Total | 20 | 219047803 | 19 | 217125767 | 100.00 | 0 | 3630313 | 267080 | |